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(b) and (c) The major recommendations are given in the Annexure. [See Appendix Annexure No. 15] CIX. recommendations will be taken note of while finalising the Draft Five Year Plan 1978—83.

Stoppage of allotment of mutton tallow to the Government Soap Factory **Bangalore**

- 331. SHRI MULKA GOVINDA RED DY: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have stopped the allotment of mutton tallow, the essential ingredient in the manufacture of soaps, to the Government Soap Factory Bangalore; and
- (b) if so, what are the reasons fex the stoppage and whether Government are aware that the stoppage of supply of mutton tallow is to adversely affect production in the factory?

THE MINISTER OF STATE IN THE (SHRI MINISTRY OF INDUSTRY JAGDAMBI PRASAD YADAV): (a) and (b) The policy is that units in the organised sector who do not have hydrogenation facilities should se't up such facilities at the earliest. Pending establishment of such facilities, requests for import of mutton tallow are being considered by Government.

The Government Soap Factory, Bangalore, is a unit without hydrogenation facilities and it has been asked to establish such facilities at the earliest Ad-hoc import allocations of mutton tallow -were made to this unit till 1977. For the licensing period 1978-79, the question of allocation of imported mutton tallow has been taken up with the Ministry of Commerce

Pande Committee on National Transport Policy

332. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: SHRIMAT" PRATIBHA SINGH:

Will the PRIME MINISTER be pleased to

to Questions

- whether it is a fact that the Pande Committee on National Trans port Policy has submitted an interim report:
- (b) what are the reasons for not including the present Chairman of the Railway Board in the National Transport Policy Committee; and
- (c) whether Government propose to lav a statement on the Table of the House giving the progress on the functioning of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING FAZLUR RAHMAN): (a) Yes, Sir. The Committee has submitted one report, which is under consideration.

- (b) National Transport Policy Committee is not an inter-Ministerial Committee. The members of this high level Committee have been selected on the basis of their personal experience and knowledge of different aspects of transport planning and coordination.
- (c) The Committee's term has been extended to 31st December 1979. It is not the practice to report on the progress of work o'f Committees set up by the Planning Commission

Cases examined by the Bureau of **Industrial Costs and Prices**

- 333. SHRI R. R. MORARKA: Will the Minister of INDUSTRY be pleased to state:
- (a) what is the total number of cases examined by the Bureau of In-dustrial Costs and Prices during the last three years;
- (b) what is the margin of profit/ returns allowed in each case;